

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

MA/20/738/2019

Dated: 08/11/2019

**in
OASR 1974/2019 &
OASR 1974/2019**

Between

1. P. Venkateswara Rao,
Aged 56 years,
S/o. Sri P. Veeraiah, Group-C employee,
Chief Enquiry & Reservation Supervisor,
S.C. Rly, Guntur Division,
H.No.4-6-148, 3rd Lane,
Hanumaiah Nagar, Koterepadu,
Guntur 522 007, A.P.
2. K.V. Narasimha Rao,
Aged 63 years,
S/o. Sri K. Lakshmi Kantham,
Group-C employee,
Retd. Chief Enquiry & Reservation Supervisor,
S.C. Rly, Secunderabad Division,
Villa No.S/36, Praneeth Pranav County,
Beeramguda, Ammenapur,
Hyderabad 502 319, TS.

... Applicants

AND

1. Union of India rep. by
The General manager,
South Central Railway,
Rail Nilayam,
Secunderabad 500 025, TS
2. Principal Chief Personnel Officer,
South Central Railway,
Rail Nilayam,
Secunderabad 500 025, TS
3. The Senior Divisional Personnel Officer,
South Central Railway,
Guntur Division, Pattabhipuram,
Guntur 522 006, A.P.

4. The Senior Divisional Personnel Officer,
South Central Railway,
Secunderabad Division,
Sanchalan Bhavan,
Secunderabad - 500 025, TS.

... Respondents

Counsel for the Applicants
Counsel for the Respondents

: Mr. S. Srinivasa Rao
: Mr. V. Vinod Kumar, SC for Railways

CORAM :

Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Learned counsel for the applicants wants to withdraw the M.A. on the ground that he has already filed two separate O.As. Accordingly, MA is dismissed as withdrawn. Consequently, OASR stands dismissed. There shall be no order as to costs.

***(B.V. SUDHAKAR)
MEMBER (ADMN.)***

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